



\$~15

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 3056/2014

JASWIN ARORA .....Plaintiff

Through: Mr Kunal Tandon, Ms Niti Jain, Mr

Mayank Chauhan and Ms Mahima,

Advocates.

versus

HARMEET SINGH SOOD & ORS .....Defendants

Through: Mr Bharat Gupta and Mr Saurabh,

Advocates for D-5/DDA.

Mr Pronay Aggarwal, proxy advocate

for D-6.

Mr Ravi Kapoor and Ms Aditi

Singhal, Advocates for R-7.

**CORAM:** 

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER 25.10.2024

%

## I.A. 7907/2020 (by the plaintiff under Order VI Rule 17 CPC seeking amendment of the plaint)

- 1. Learned counsel for the parties jointly submit that the present matter will take at least an hour.
- 2. It is already 3:50 PM. Owing to the board position, it is not possible to hear the matter today. Accordingly, list on 17.02.2024.

VIKAS MAHAJAN, J

**OCTOBER 25, 2024/MK**